



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार /Government of India



No. 413-1/2019-NSL-I

Date: 13<sup>th</sup> March 2020

**To**

**The Secretary,**  
**Department of Telecommunications,**  
Ministry of Communications,  
Sanchar Bhawan,  
New Delhi -110001.

**Sub: Recommendations on 'Enhancement of Scope of Infrastructure Providers Category-I (IP-I) Registration' – regarding.**

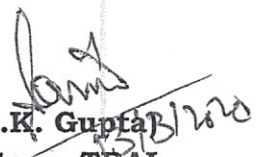
The National Digital Communications Policy (NDCP), 2018 envisages to encourage and facilitate sharing of active infrastructure by enhancing the scope of Infrastructure Providers (IP) and promoting and incentivizing deployment of common sharable, passive as well as active, infrastructure.

2. In this regard, TRAI had *suo motu* issued the Consultation Paper on 'Review of Scope of Infrastructure Providers Category-I (IP-I) Registration' on 16.08.2019 to seek the views of stakeholders on enhancement of the scope of Infrastructure Providers Category-I (IP-I) registration. The comments from 26 stakeholders and counter-comments from 3 stakeholders were received. An Open House Discussion (OHD) was also conducted on 14.11.2019 in New Delhi.

3. Based on the comments/inputs received from the stakeholders, discussion held during OHD and on its own analysis, TRAI has finalized its Recommendations on 'Enhancement of Scope of Infrastructure Providers Category-I (IP-I) Registration'. The same is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI ([www.trai.gov.in](http://www.trai.gov.in)).

Encl: As above

  
(S.K. Gupta)  
Secretary, TRAI  
Tel: 23237448